

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
 DAILY CAUSE LIST DATED **24.03.2023** (FRIDAY)  
 CHENNAI BENCH (VIRTUAL MODE)  
**02:00 PM**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (Ins) No.57/2023	State Bank of India VS Vantage Spinners Private Limited	Mr. ML Ganesh Mr. J Arun kumar	

For Hearing (Part Heard):

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	TA No. 87/2021 (Comp App (AT) No. 129/2019 For Directions IA No.47/2022 For Additional Docs IA No. 1086/2022)	M.N. Pratap Reddy &Anr Vs Lakshmi Narasimha Mining Co. (P) Ltd &Ors.	Mr. D Abhinav Rao	Mr. K. Udhyakumar - R2 Ms. Geetika Sharma- R3 & R4
<b>WITH</b>				
3	TA No. 88/2021 (Comp App (AT) No.148/2019)	M. Nandana Reddy Vs Sri Lakshmi Narasimha Mining Co. Pvt Ltd &Ors	Mr. S.Vivekananda	Mr. K. Udhyakumar -R2 Ms. Geetika Sharma- R3 & R4 Mr. Abhinav Rao- R6 & R7

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Com App (AT) (CH) (Ins) No. 46/2021 For Interim Relief IA No. 101/2021 For Condone Delay IA No. 102/2021 For Exemption IA No. 103/2021 For Directions IA No. 277/2022	Punjab National Bank Vs KSK Mahanadi Power Company Limited & 3 Ors	Cyril Amarchand Mangaldas	M/s Shardul Amarchand Mangaldas & Co- R1

5	Comp App (AT) (CH) (Ins) No. 278/2021 For Exemption IA No. 597 & 600/2021 For Stay IA No. 598/2021	M/s Malayalam Industries Ltd. Vs. Mr. K Easwara Pillai & 6 Ors	Mr. G.R. Lakshmanan Mr. R. Mariappan	Mr. S. Sethuraman
6	Comp App (AT) (CH) (Ins) No. 15/2022 For Condone Delay IA No. 32/2022 For Exemption IA No. 31/2022 For Stay IA No. 33/2022	Kolla Koteswara Rao Vs Jagadees Kumar Morri RP, Leesa Lifesciences Pvt. Ltd. & Anr	Mr. Kolla Koteswara Rao	Mr.Y SuryanarayanaR1 Mr. Vipin Warriar- R2
7	Comp App (AT) (CH) (Ins) No. 97/2022	P Laxman Kumar & Company Vs S P Y Agro Industries Ltd	Mr. Anil Mukherji	Ms. Vinithra Srinivasan
8	Comp App (AT) (CH) (Ins) No.113/2022 For Stay IA No. 264/2022 Urgent Hearing IA No. 265/2022	NK Hari Babu Vs. Export Import Bank of India & Anr.	M/s Ramalingam and Associates	Mr. T Ravichandran- R1 Mr. B Dhanaraj- R2
9	Comp App (AT) (CH) (Ins) No. 181/2022 For Exemption IA No. 411/2022 For Stay IA No. 410/2022 Leave to file IA No. 412/ 2022	Puissant Towers India Pvt. Ltd Vs Neueon Towers Ltd & 9 Ors.	Mr. Sandeep Bajaj	Ms. K. Purna Chandra Rao Mr. K Koteswara Rao
10	Comp App (AT) (CH) (Ins) No. 261/2022 For Stay IA. No. 553/ 2022 Adv. Hg. IA No. 939/2022	AL Sudershan Vs Syndicate Bank & Anr	M/s. Aiyar & Dolia	Mr. ML Ganesh- R1 M/s JVL Bharathi- R2
11	Comp App (AT) (CH) (Ins) No. 326/2022 For Exemption IA No 700/2022 Leave to File IA No.701/2022	The Ramaraju Surgical Cotton Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors	Mr.Pawan Jhabakh	Mr. Karan Valecha- R2
<b>WITH</b>				

12	Comp App (AT) (CH) (Ins) No 327/2022 For Exemption IA No. 702/2022 Leave to file IA No. 703/2022	The Ramaraju Surgical Cotton Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors  <b>WITH</b>	Mr.Pawan Jhabakh	Mr. Karan Valecha- R2
13	Comp App (AT) (CH) (Ins) No. 328/2022 For Exemption IA No. 704/2022 Leave to file IA No. 705/2022	The Ramaraju Surgical Cotton Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors	Mr.Pawan Jhabakh	Mr. Karan Valecha- R2
14	Comp App (AT) (CH) (Ins) No. 443/2022 For Stay IA No. 1118/2022 For Exemption IA No. 1120/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan	Mr. Vishal Ganda	Mr. TK Bhaskar
15	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No. 173/2023	Krishna Mohan Gollamudi Liquidator Vs V. Amar Chand	M/s Gandhi Law Chambers Mr. M Ramu	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	TA No. 17/2021 (Comp App (AT) (Ins) No. 1116/2020)	Sumit Binani RP of KSK Mahanadi Power Company Ltd Vs Power Finance Corporation Ltd  <b>WITH</b>	Shardul Amarchand Mangaldas & Co Ms.	Srideepa Bhattacharya
17	TA No. 43/2021 (Comp App (AT) (Ins) No.1097/2020) IA No. 670 & 671/2021	Committee of Creditors of M/s. KSK Mahanadi Power company Limited through Power Finance Corporation Vs M/s. KSK Mahanadi Power Company Ltd through its RP Mr. Sumit Binani	Mr. Edward James	Mr. Sumesh Dhawan
18	TA No. 102/2021 (Comp App (AT) (Ins) No. 647/2020) To Implead IA No. 532/2022	Nishaat Saleem Vs Skylark Ithaca Buyers Welfare Association & 2 Ors	Mr. Mahesh Thakur	Mr. Arun Karthik Mohan-R1 Mr. T Ravichandran R2

	For Directions IA No. 734/2022 To Intervene IA No. 82 & 145/2023 For Directions IA No. 83/2023 IA No. 84/2023 Adv. Hg. IA No. 90/2023 For Directions IA No. 144/2023	<b>WITH</b>		
19	TA No. 103/2021 (Comp App (AT) (Ins) No. 682/2020)	ICICI Bank Ltd Vs Skylark Ithaca Buyers Welfare Association & 2 Ors  <b>WITH</b>	Mr. Abhishek Anand	Mr. Arun Karthik Mohan- R1 Mr. T Ravichandran R2 Mr. Sudhanshu Prakash- R3
20	Contempt Case (AT) No. 31/2020 (CA (AT) (Ins) 647 & 682/2020)	Ramanathan Bhuvaneshwari RP of M/s Skylark Mansions Pvt Ltd. Vs Nishat Saleem & 3 Ors	Mr. T Ravichandran	Mr. Mahesh Thakur
21	TA (AT) No. 170/2021 ((CA) (AT) (Ins) 1094/2019)	BCIL Yelahanka Projects LLP Vs Amit Chandrakant Shah & Ors.  <b>WITH</b>	Mr. Gautam Singh	Mr. Arun Karthick Mohan- R2, R4 Mr. Raj Kumar Jhabakh- R5
22	TA (AT) No.171/2021 ((CA) (AT) (Ins) 1140/2019)	Mrs Rachna Rego Vs. Mr Amit Chandrakant Shah	Mr. Gautam Singh	Mr. Arun Karthick Mohan- R2, R4 Mr. Raj Kumar Jhabakh- R5
23	Comp App (AT)(CH)(Ins) No. 177/2021 For Condome Delay IA No. 361/2021 For leave to file IA No. 362/2021 For Stay IA No. 360/2021	Southern Power Distribution Company of Telangana Ltd Vs Kalbakolanu Murali Krishna Prasad RP of Vaksh Steel P Ltd & 2 Ors	Mr. Adtihya Reddy	Ms. A Sandhya Rani-R1 Mr. Y Suryanarayana-R2 Mr. Shabeer Ahmed- R3
24	Comp App (AT) (CH) (Ins) No. 215/2021 For Stay IA No. 433/2021 For Direction IA No. 498/2021 & 686/2022 For Adv. Hg. IA No. 434/2021 & 746/2022	Amlika Mercantile Private Ltd. Vs. Keytrade AG & 2 Ors	Mr. Anirudh Krishnan	Mr. Bharadwaja Ramasubramaniam - R1 Mrs. Mummaneni Vazra Laxmi- R3

25	Comp. App (AT) (CH) (Ins) No. 279/2021 For Condone Delay IA No. 602/2021 To Dispense With IA No. 601/2021 For Stay IA No. 603/2021 To Implead IA No. 850/2022	Regional Provident Fund Commissioner Vs Shri Bijoy Prabhakaran Pulipra R	Mr. K. Ramu & R. Vishnu	Mr. Bijoy P Pulipara
26	Comp App (AT) (CH) (Ins) No. 171/2022	Employees Provident Fund Organization Vs G Madhusudanan Rao  <b>WITH</b>	Mr.MS Viswanathan	Ms. Mumaneni Vazra Laxmi
27	Comp App (AT) (CH) (Ins) No. 172/2022	Employees Provident Fund Organization Vs G Madhusudanan Rao	Mr.MS Viswanathan	Ms. Mumaneni Vazra Laxmi

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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